

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE, CHENNAI

O.A.NO.165 OF 2024

IN THE MATTER OF

Shri A.Shivakumar

..Applicants

-Vs-

Vijayasekar Thangaiah,

& others

..Respondents

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Dated at Chennai on this the 17th Day of August 2024.


Counsel for 6th Respondents

Joint Inspection Report:

As per the direction of the Hon'ble Zonal Commissioner, East Zone, BBMP on 12-07-2024, the officials of Town Planning, C.V. Raman nagar Revenue sub division, Storm Water Drain, East Zone and C.V. Raman nagar Engineering Division of BBMP have inspected the land at Sy. No.2/2 and submitted their report as follows:

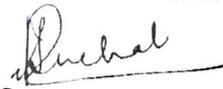
"During joint inspection, done on 12-07-2024 at Sy. No.2/2, vacant land was found. No drain or pond were physically found to be present at the said Sy. No.2/2. There is no record of drain and pond in the present BDA RMP-2015, which is in force at present. In the vicinity of the said Sy.No.2/2 there are no connecting drains to primary or secondary drains (Rajakaluve). Also no constructions activity was found at the said Sy.No.2/2".

As instructed in daily orders of O.A.No: 165 of 2024(SZ), Executive Engineer (Storm Water Drain, East), Executive Engineer(Sir.C.V.Raman Nagar), Assistant Revenue Officer(Sir.C.V.Raman Nagar), Assistant Engineer (Ward-58) and the Assistant Engineer (Storm Water Drain, East) and the Assistant Director of Town Planning (East), conducted a joint inspection on 12-07-2024 and verified that, there is no building construction going on in Sy.No. 2/2. Further, no pond or drains were found to be physically present in the site.

The Revised Master Plan 2015 approved by Bangalore Development Authority does not record / show any nala or drain in the said land.

Further, letter has been sent to Deputy Commissioner, Bangalore Urban District Govt. of Karnataka to verify and furnish details regarding presence of drains / nala in the revenue records of the said property in order to take necessary action. Tahsildar, Bangalore East Taluk, in whose jurisdiction the said area lies has sought for more time to verify the records and furnish the information. Hence, hereby request the Hon'ble Tribunal to please grant time to furnish the information.

The said report has been submitted for the consideration of the Hon'ble Tribunal.


Zonal Commissioner(East)
Bruhat Bengaluru Mahanagara Palike

Copy to,

- 1.Hon'ble Chief Commissioner, BBMP, for kind information.
- 2.Head of Legal Cell, BBMP to seek time to report in this case.
- 3.Office copy.



BRUHAT BANGALURU MAHANAGARA PALIKE

Office of the Zonal Commissioner, East Zone, 10th Floor, Public Utility Building,
MG Road, Bangalore-560001

No.ZC/EAST/PR/729/2024-25

Date:16-08-2024

REPORT

Original Application No.165/2024(SZ)

Shri A. Shivakumar

vs

**Shri Vijayasekar Thangaiah, Bruhat Bengaluru Mahanagara Palike,
Bangalore Development Authority and others.**

Filed before Hon'ble National Green Tribunal (Southern Zone) Chennai.

With reference to OA.No.165/2024, Shri A. Sivakumar Vs. Vijayshekhar Thangaiah, Bruhat Bengaluru Mahanagara Palike, Bangalore Development Authority and others, Hon'ble National Green Tribunal (Southern Zone) Chennai Bench on 16-05-2024, in its daily orders instructed BBMP to report and furnish documents on building plan permission and construction of building on drain encroachment and to stop the ongoing construction, if any.

Assistant Legal Officer, BBMP instructed this office to send a report along with necessary information and documents related to the case.

In this regard, report was obtained from Executive Engineer (Storm Water Drain, East), Executive Engineer (Sir.C.V.Raman Nagar), Assistant Revenue Officer (Sir.C.V.Raman Nagar), Assistant Engineer (Ward-58) and Assistant Director (Town Planning, East). Further, Assistant Director (Town Planning, East) was instructed to furnish the report on building permission issued to Sy. No. 2/2.

Report of Assistant Director, Town Planning, East:

Information is sought regarding the approval of building plan for carrying out the building construction work at P.I.D. No.: 82-82-21, 80ft Road, Michael Palya Indiranagar, Bangalore.

No plan sanction has been issued for the said property by the Town Planning Office of East Zone as verified from office records. However, Joint Director of Town Planning, North has approved the Plan: BBMP/Add.Dir/Jdr/0065/2011-12, issued on 17-04-2013 (Annexure-1).